

तथा कुल लाइसेंसों का विवरण नीचे लिखे अनुसार है :—

लाइसेंस अवधि	मूल्य हजार रु० में			
	पुराने आयातकर्ता		कुल	
	२६(क)	२६(ख)	२६(क)	२६(ख)
अप्रैल १९६१—मार्च १९६२	१३८	—	४६४	१४४
अप्रैल १९६२—मार्च १९६३	३३	—	५६८	१०४
अप्रैल १९६३—मार्च १९६४	—	—	११	—

#### Export of Ferrous Metal Scrap

1260. **Shri Firodia:** Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether it is a fact that export of ferrous metal scrap will be allowed through established exporters;

(b) if so, the quantity and the names of countries to which it would be exported; and

(c) the reasons for allowing this export when indigenous industries are unable to procure scrap at reasonable rates and in sufficient quantities?

**The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam):** (a) to (c). Only those categories of scrap which are not utilised in the country or are surplus to the requirements are allowed to be exported. Export of Heavy Melting Scrap is banned. Moreover a ceiling on exports is fixed every half year. For the period April—September, 1963 the ceiling was about 200,000 tonnes. Permissible categories of scrap can be exported to any country. However, Japan is the main importer of scrap from India. Since there is no control over the price of exportable varieties of scrap, the question of making it available at reasonable price to industries does not arise.

#### Activated Carbon Production

1261. **Shri Imbichibava:** Will the Minister of Industry be pleased to state whether there is a proposal for the production of activated carbon

from coconut shells and whether the setting up of a medium-size factory is contemplated?

**The Minister of Industry (Shri Kanungo):** The answer to the first part of the Question is in the negative. The second part does not arise.

#### Rubberised Coconut Fibre Factory

1262. **Shri Imbichibava:** Will the Minister of International Trade be pleased to state:

(a) whether Government have enquired into the possibility of setting up a factory for the manufacture of rubberised coconut fibre; and

(b) if so, the details thereof?

**The Minister of Industry (Shri Kanungo):** (a) and (b). Government have granted licences for setting up a few factories for the manufacture of rubberised coconut fibre and rubberised products. One unit in Tirunelveli District of Madras State is already engaged in the manufacture of rubberised coir products.

#### North Gujarat Cotton Mill

1263. **Shri P. R. Patel:** Will the Minister of International Trade be pleased to state:

(a) whether the North Gujarat Cotton Mills of Sidhpur (Gujarat) requires renovation; and

(b) if so, the steps being taken to renovate it?

**The Minister of Industry (Shri Kanungo):** (a) Yes, Sir.